

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-106  
C.P. (IB)/87(ND)2020

IN THE MATTER OF:

Swiftmail Communications Ltd  
Vs  
Iriisnet Communications Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of IBC

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

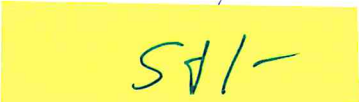
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Sanjeev Panda  
For the Respondent :

ORDER

Ld. counsel for the applicant has put in appearance and prayed for adjournment. The same is granted, as prayed for. List the case on 21.01.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)